

survey was made initially during 1991—94. The same was reviewed and revised by the States during 1998-99.

(b) and (c) In December 1999 State Government were again advised to carry out fresh survey of quality affected habitation. This survey is still in progress in some of the States.

**Criteria for allocation of foodgrains under Food for Work Programme**

2904. SHRI MURLI DEORA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the quantity of foodgrains allotted to each State during 2001 and 2002 under the Food for Work Programme and the criteria for the allocation;

(b) the quantity of foodgrains allotted to each State under drought with criteria for such allocation; and

(c) whether any State Government have protested against the formula and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI U.V. KRISHNAM RAJU): (a) Food for Work Scheme was in operation for the period from January, 2001 to 31.03.2002. The Food for Work was a demand driven scheme and subsequent instalment of foodgrains was released to the affected States on submission of district-wise proposal after lifting 75% of the available foodgrains and utilizing 60% of the foodgrains already lifted and on the recommendations of the Ministry of Agriculture. The State-wise details of foodgrains released under the Food for Work Programme is at Statement (See below).

(b) The foodgrains for drought relief have been released under the Special Component of the SGRY from 1.4.2002. To provide foodgrains under the Special Component of the SGRY for taking up relief works in the drought affected areas, the Task Force set up under the chairmanship of the Deputy Prime Minister has fixed monthly requirement of every drought affected State. Releases are made accordingly after the

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approval of the Task Force. The State-wise details of foodgrains released under the Special Component of the SGRY during 2002-03 is at Statement (See below).

(c) No protest from any of the State have been received so far.

**Statement-I**

*Details of foodgrains released under Food for Work Programme*

(Quantity in MTs)

Sl. No.	State	Food for Work Programme	
		2000-01	2001-02
1.	Andhra Pradesh	0	1650000
2.	Bihar	0	100000
3.	Chhattisgarh	207000	419007
4.	Gujarat	90000	58105
5.	Himachal Pradesh	11549	0
6.	Karnataka	0	100000
7.	Kerala	0	5000
8.	Madhya Pradesh	63079	188665
9.	Maharashtra	10000	140000
10.	Orissa	100000	150000
11.	Rajasthan	118145	621360
TOTAL:		599773	3432137

**Statement-II**

*State-wise details of foodgrains released under Special Component of the SGRY*

S. No.	State	Special Component
1.	Andhra Pradesh	2000000
2.	Chhattisgarh	329116
3.	Gujarat	148000
4.	Haryana	25000
5.	Himachal Pradesh	10000
6.	Jharkhand	40000
7.	Karnataka	530000
8.	Kerala	52000
9.	Madhya Pradesh	417500
10.	Maharashtra	115800
11.	Orissa	400000
12.	Rajasthan	1898420
13.	Tamil Nadu	125000
14.	Uttar Pradesh	200000
15.	Uttaranchal	50000
TOTAL :		6340836

**Use of Funds under Sector Reforms Scheme in Karnataka**

2905. SHRI K.B. KRISHNA MURTHY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Karnataka Government has sought an extension of one year to make use of the funds sanctioned under the Centrally sponsored Sector Reforms Scheme;

(b) if so, the names of districts in Karnataka which have been chosen for improving drinking water facility in rural areas under the above scheme;